

Central Administrative Tribunal, Principal Bench

Original Application No. 1936 of 2003

New Delhi, this the 12th day of May, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.A. Singh, Member (A)

1. Smt. Indu Mehta W/o Mr. K.V. Mehta
Working as T.A. Nepali ESD, AIR, New Delhi
Resident of M/50, Saket, New Delhi-17
2. Smt. Mamdooha, D/o M.A. Majid,
Working as T.A. Arabic, ESD, AIR, New Delhi
Resident of D/2, Gulmohar Avenue, Jamia Nagar,
Okhla, New Delhi-25
3. Y.K. Chattri S/o late Shri I.G. Mukhia,
R/o 99/1, Himau Pur, Safdarjung Encl.,
New Delhi-29
4. Ab-ul Kalam, S/o Shri Najir Ali,
R/o Narayan Nagar, Laxmi Nagar,
Delhi-92
5. Nalini Chadda, W/o Shri Satish Chadda,
R/o E-21, Narayana Vihar,
New Delhi-28
6. Nandini Sara, W/o Rupender Sara,
R/o P-206, Pragati Vihar Hostel,
New Delhi-23
7. S.S. Naseem, S/o Shri S.M. Ahmed,
R/o E-43, Opp. Fazal Encl., Jamia Nagar,
New Delhi-25

....Applicants

(By Advocate: Shri S.Y. Khan)

Versus

Union of India, through

1. Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi-1
2. Chief Executive Officer/Director General,
Prasar Bharati,
Akashwani Bhawan,
Sansad Marg, New Delhi
3. Director,
External Service Division,
All India Radio,
Broadcasting House,
Sansad Marg, New Delhi

....Respondents

(By Advocate: Shri S.K. Pabbi)

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O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

In the short reply, the learned counsel for the respondents has submitted that meeting of the Screening Committee is likely to be held within the next three months. Keeping in view the said fact, learned counsel for the applicants states that he would approach this Tribunal if the need arises. As for the present, the petition is dismissed as withdrawn.


(S.A. Singh)
Member (A)


(V.S. Aggarwal)
Chairman

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